POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF
EINS EDUTECH LIMITED ("EEL" OR THE "TARGET COMPANY")
Registered Office: Brijwasi Building, 4th Floor, Opp. Udyog Bhavan, Sonawala Road, Goregaon (E), Mumbai- 400 063

Open Offer for acquisition of 70,200 (Seventy Thousand and Two Hundred Only) fully paid-up equity shares of Rs. 10/- each of EEL by Westfield Apparels Private Limited (**hereinafter referred to as the "Acquirer"**).

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirer, in connection with the Offer made by the Acquirer in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (**"SEBI (SAST) Regulations"**). The Detailed Public Statement (**"DPS"**) pursuant to the Public Announcement (**"PA"**) made by the Acquirer has appeared in Business Standard (English daily all editions), Business Standard (Hindi daily all editions) and Mumbai Lakshadweep (Marathi daily Mumbai edition) on 04.01.2013.

1. Name of the Target Company : **Eins Edutech Limited**
2. Name of the Acquirer ~~and Persons Acting in Concert (PACs)~~ : **Westfield Apparels Private Limited**
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Sharex Dynamic (India) Private Limited**
5. Offer details
   a) Date of Opening of the Offer : Monday, March 04, 2013
   b) Date of Closing of the Offer : Friday, March 15, 2013
6. Date of Payment of Consideration : Not Applicable
7. Details of the Acquisition :

<table>
<tr><th>Sr. No.</th><th>Particulars</th><th colspan="2">Proposed in the Offer document</th><th colspan="2">Actual</th></tr>
<tr><td>7.1.</td><td>Offer Price</td><td colspan="2">Rs. 55/- per equity share</td><td colspan="2">Rs. 55/- per equity share</td></tr>
<tr><td>7.2.</td><td>Aggregate number of shares tendered</td><td colspan="2">70,200</td><td colspan="2">Nil</td></tr>
<tr><td>7.3.</td><td>Aggregate number of shares accepted</td><td colspan="2">70,200</td><td colspan="2">Nil</td></tr>
<tr><td>7.4.</td><td>Size of the Offer (Number of shares multiplied by Offer price per share)</td><td colspan="2">Rs. 38,61,000/-</td><td colspan="2">Not Applicable</td></tr>
<tr><td>7.5.</td><td>Shareholding of the Acquirer ~~and PACs~~ before Share Purchase Agreement (SPA) and Public Announcement (No. & %)</td><td colspan="2">Nil
(0.00%)</td><td colspan="2">Nil
(0.00%)</td></tr>
<tr><td>7.6.</td><td>Shares Acquired by way of SPA
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">1,76,450
(65.35%)</td><td colspan="2">1,76,450
(65.35%)</td></tr>
<tr><td>7.7.</td><td>Shares Acquired by way of Open Offer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">70,200
(26.00%)</td><td colspan="2">Nil
(0.00%)</td></tr>
<tr><td>7.8.</td><td>Shares acquired after Detailed Public Statement
• Number of shares acquired
• Price of the shares acquired
• % of the shares acquired</td><td colspan="2">Not Applicable</td><td colspan="2">Not Applicable</td></tr>
<tr><td>7.9.</td><td>Post Offer shareholding of Acquirer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">2,46,650
(91.35%)</td><td colspan="2">1,76,450
(65.35%)</td></tr>
<tr><td rowspan="2">7.10.</td><td>Pre and Post Offer shareholding of Public Shareholders</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>• Number
• % of Fully Diluted Equity Share Capital</td><td>93,550
(34.65%)</td><td>23,350
(8.65%)</td><td>93,550
(34.65%)</td><td>93,550
(34.65%)</td></tr>
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8. The Acquirer and its Board of Directors accept full responsibility jointly and severally for the information contained in this Post Offer Advertisement and also for the fulfilment of their obligations as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 27.02.2013.

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:
VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Ms. Urvi Belani)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata 700 013
Tel No.:- (033) 2225 3940
Fax No.: - (033) 2225 3941
Email : **mail@vccorporate.com**

Place: Kolkata **Date: 20.03.2013**